

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 21.09.2022**

## **COURT OF REGISTRAR**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3490 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Kanti Mohan Rustagi Vs. Redbrick Consulting Pvt. Ltd. & Anr.	Abhishek Anand
<b>2.</b>	I.A. No. 3497 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Rimjhim Ispat Ltd. Vs. Shailendra Ajmera	Sonal Singh
<b>3.</b>	I.A. No. 3494 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Singhania Buildcon Pvt. Ltd. Vs. Vinod Kumar Ambavat	Abhinav Kardekar
<b>4.</b>	I.A. No. 3505 of 2022 in I.A. No. __ of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Manoj Jaysawal Vs. Punjab National Bank & Anr.	Arti Singh
<b>5.</b>	I.A. No. 3500 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	S.E. Investments Ltd. Vs. Soni Realtors Pvt. Ltd. & Anr.	Harshal Kumar

**Copy to: -**

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**By order**  
**-sd/-**  
**Assistant Registrar**